GOVT. OF BIHAR ASTRATION, EXCISE & PROHIBITION DEPT VAGARIA SCORE KHAGARIA

COURT FEE

Authorization No. 2927



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Before the Returning Officer

For election to Bihar Legislative Assembly (Name of the House)

From 150, Beldour Constituency (Name of the Constancy)

Panna Lal Singh Patel Son/daughter/wife of Late Chandrakishor Singh Patel

Age- 62 Years, resident of Vill.+Po.- Pansalwa, P.S.- Belour, Dist.- Khagaria (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under :-(strike out whichever is not applicable)

- (1) I am a candidate set up by Janta Dal-U (name of the political party)/am contesting as an Independent candidate.
- (2) Details of PAN and status of filing of Income tax return:

| SI. No. | Names | Permanent Account Number (PAN) | The financial year for which the last Income-tax return has been filed | Total income shown in Income Tax Return (in Rupees) |
|------------|-------------|--------------------------------------|---|--|
| 1. | Self | ANIPP6865H | 2009-2010 | 229760.00 including agricultural income |
| 2 | Spouse | AZWPD4662N | 2008-2009 | 245450.00 including agricultural income |
| 3. | Dependent 1 | | | |
| 4. | Dependent 2 | | | 1 1 |
| 5. | Dependent 3 | | | |

(3) The following case (s) is/are pending against me in which cognizance has been taken by the court

| SL. No. | Offence | Description |
|------------|--|---|
| (a) | The details of case where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken: | (1) Maheshkhunt- P.S. Case No 251/05, U/s-188/171(1)IPC. (2) Maheshkhunt- P.S. Case No 28/05, U/s-188, 177 IPC. GR No 162/05 (3) Chautham- P.S. Case No 101/10 U/s- 171(F) 341, 324, 379, 34 IPC & 125 P.R. act, 1951 |
| (b) | Name of the court, Case No, and Date of order taking cognizance : | J.P. Kishku, 1st Class Magistrate, Khagaria Shkti Dhar Bharti 1st Class Magistrate, Khagaria C.J.M., Khagaria. |
| (c) | Details of Appeal (s)/Application(s) for revision (if any) filed against the above order(s): | Nil Ais asa |

Advocate has solmenly affirmed th affidavir before me



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(4) Cases in which I have been convicted by a court of law(other those referred to in Form 26):

| Sl. No. | Offence | Description |
|------------|---|-------------|
| (a) | The details of cases, Sections of the Act and description of the offence for which convicted: | Nil |
| (b) | Name of the Court (s), Case No. and Dated(s) of order(s): | Nil |
| (c) | Punishment imposes : | Nil |

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A. Details of movable assets:

(Note)

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given.
- Value of Bonds/Share/Debentures as per current market value in Stock Exchange in respect at listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

| Sl. No. | Description | Self | Spouse | Dependent -1 | Dependent -2 | Dependent 3 |
|---------|--|--|----------|-----------------|-----------------|----------------|
| (i) | Cash in hand | 25500.00 | 10000.00 | Níl | Nil | Nil |
| (H) | Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit. | 4362.61 on 30.06.11 SB.I. Khagaria A/C No11068 214720 2. S.B.I. Bihar Bidhan Mandal, Patna A/c No30694455763 27425.00 on 28.12.2011 | Nil | Nil | Nil | Nil |
| (iii) | Details of investment in Bonds, Debentures/shares and units in compnies/Mutual,Funds and others and the amount. | Pansalwa Cold Storage (P) Ltd. 4700000.00 | Nil | Nil | Nil | Nil |
| (iv) | Details of investment in NSS, Postal Savings, Insurance Policies and investment in | Nil | Nil | Nil | Nil | Nil |

| | any Financial Instrument in Post office or Insurance Company and the amount. | | | | | |
|--------|--|---|---------------------------------------|-----|-----|-----|
| (v) | Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount. | 400000.00 Alka fule center | Nil | Nil | Nil | Nil |
| (vi) | Motor Vehicles/Aircrafts/Yachts/Sh ips (details of Make, Registration No. etc, Year of Purchase and amount) | BR34-6115 Tata Spacio 412034.00 date- 08.12.2000 BR-1AP 6115 715342.00 date- 08.03.2007 | Nil | Nil | Nil | Nil |
| (vii) | Jewelry, bullion and valuable thing (give details of weight and value) | Two Golden ring 10gm. 26000.00 | A Golden chain 20gm 50000.00 | Nil | Nil | Nil |
| (viii) | Any other assets such as value of Claims/Interest | N.P. BORE Rifle, D.B.B.L. Gun, Revolver R4. 61,000 7 88 | Nil | Nil | Nil | Nil |
| (ix) | Cross Total value | 6371663.61 | 60000.00 | Nil | Nil | Nil |

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

| | | | Dep | | -2 | | | | -1 | 3 | |
|------|---|----|-----|-----|----|--|--|---|-----|---|--|
| Nill | N | Ni | Nil | (1) | | | | N | NII | | |
| | | | | | | | | | | | |

| | | | | - | | |
|---|--|-----------------------------------|-----|-----|-----|-----|
| | Area (Total measurement in acres) | about 8 Bigha | Nil | Nil | Nil | Nil |
| | Whether inherited property (Yes or No) | Self acquired in herited property | Nil | Nil | Nil | Nil |
| | Date of purchase in case of self acquired property | Nil | Nil | Nil | Nil | Nil |
| | Cost of Land (in case of purchase) at the time of purchase | Nil | Nil | Nil | Nil | Nil |
| | Any Investment on the land by way of development, construction etc. | Nil | Nil | Nil | Nil | Nil |
| | Approximate Current market value | Rs 2000000.00 | Nil | Níl | Nil | Nil |
|) | Non-Agricultural Land Location(s) Survey number(s) | Nil | Nil | Nil | Nil | Nil |
| | Area (Total measurement in sq. ft.) | Nil | Nil | Nil | Nil | Nil |
| | Whether inherited property (Yes or NO) | Nil | Nil | Nil | Nil | Nil |
| | Date of purchase in case self acquired property | Nil | Nil | Nil | Nil | Nil |
| | Cost of Land (in case of purchase) at the time of purchase | Nil | Nil | Nil | Nil | Nil |
| | Any Investment on the land by way of development, construction etc. | Nil | Nil | Nil | Nil | Nil |
| | Approximate Current | Nil | Nil | Nil | Nil | Nil |

| ii) | Commercial | Nil | Nil | Nil | Nil | Nil |
|--------------|--|---|-----|-----|-----|-----|
| | Buildings (Including apartments) | | | | | |
| | Location(s) Survey number(s) | - | | | | |
| | Built up Area (Total measurement in sq. ft.) | Nil | Nil | Nil | Nil | Nil |
| | Whether inherited property (Yes or NO) | Nil | Nil | Nil | Nil | Nil |
| | Date of purchase in case of self authored property | Nil | Nil | Nil | Nil | Nil |
| | Cost of property (in case of purchase) at the time of purchase | Nil | Nil | Nil | Nil | Nil |
| | Any Investment on the property by way of development, construction ect. | Nil | Nil | Nil | Nil | Nil |
| | Approximate Current market value | Nil | Nil | Nil | Nil | Nil |
|) | Residential Building (including apartments,) Location(s) Survey number(s) | A brick build house of three stories Pansalwa, Khata No 354, 433, 392, 348, Kheshra No 657, 658, 644, 663, 664, 544 | Nil | Nil | Nil | Nil |
| - 1 | Area (Total measurement in sq. ft.) | 3 Katha, 6 Dhur (6270 sq. ft.) | Nil | Nil | Nil | Nil |
| | Built up Area (Total measurement in sq. ft.) | 1 Katha , 4 Dhur (2280 sq. ft.) | Nil | Nil | Nil | Nil |
| - | Whether inherited property (Yes or NO) | Yes & Self acquired Katha, 12 Dhur | Nil | Nil | Nil | Nil |
| * 3 | Date of purchase in | Date- 02.05.2000 | Nil | Nil | Nil | Nil |

| | property | | | | | |
|------|---|---------------|-----|-----|-----|-----|
| | Cost of property (in case of purchase) at the time of purchase | Rs 3000.00 | Nil | Nil | Nil | Nil |
| | Any Investment on the property by way of development, construction ect. | construction | Nil | Nil | Nil | Nil |
| | Approximate Current market value | Rs. 900000.00 | Nil | Nil | Nil | Nil |
| (v) | Others (such as interest in property) | Nil | Nil | Nil | Nil | Nil |
| (vi) | Total of Current Market Value of (i) to (v) above | 2900000.00 | Nil | Nil | Nil | Nil |

(6) I give herein below the details of liabilities/dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

| SI. No. | Description | Self | Spouse(s) | Dependent-1 | Dependent -2 | Dependent |
|------------|--|--|--|-------------|-----------------|-----------|
| 1) | Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan | 1. KCC loan Rs 25000.00 on 29.08.2011 Co- operative Bank, Chautham 2. B.K.G. Bank, Usraha Branch loan Rs 50487.50 dated- | 1. KCC loan from Co-operative, Chautham Rs 25000.00 dated- 29.08.2011 2. B.K.G. Bank Usraha Branch loan Rs 50118.00 dated- | Nil | Nil | Nil |
| | Loan or dues to any individuals/Entity other than mentioned in (i)above. Name(s) Amount outstanding Nature of loan | 21.10.2011 Nil | 21.10.2011 Nil | Nil | Nil | Nil |
| | Any other liability | Nil | Nil | Nil | Nil | Nil |
| (1) (1) | Grand Total of Jiabilities | 75487.50 | 75118.00 | Nil | Nil | Nil |

| (ii) | Government Dues : Dues to departments dealing with | Nil | Nil | Nil | Nil | Nil |
|------|---|-----|-----|-------|-----|-----|
| | government accommodation | | | | | |
| | Dues to departments dealing with supply of water | Nil | Nil | Nil | Nil | Nil |
| | Dues to departments dealing with supply of electricity | Nil | Nil | Nil | Nil | Nil |
| | Dues to departments dealing with supply of telephones/mobiles | Nil | Nil | Nil | Nil | Nil |
| | Dues to departments dealing with government transport (including aircrafts and belicopters) | Nil | Nil | Nil | Nil | Nil |
| | Income Tax Dues | Nil | Nil | Nil | Nil | Nil |
| | Wealth Tax Dues | Nil | Nil | Nil | Nil | Nil |
| | Service Tax Dues | Nil | Nil | Nil , | Nil | Nil |
| - 1 | Municipal/Property Tax Dues | Nil | Nil | Nil | Nil | Nil |
| | Sales Tax Dues | Nil | Nil | Nil | Nil | Nil |
| | Any other dues | Nil | Nil | Nil | Nil | Nil |
| | Grand Total of all Govt. dues. | Nil | Nil | Nil | Nil | Nil |

(7) Details of profession or occupation:

- a. Self Politics & Agriculture
- b. Spouse Agriculture

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(8) My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course)

(Name of the School/University and the year in which the course was completed.)

Matric - High School Pansalwa/B.S.E.B., Patna 1967

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

| 1. | Name of the candidate | Sh./Smt./Kum PANNA LAL SINGH PATEL |
|----|---|---|
| 2. | Full postal address | VILL+PO PANSALWA, P.S BELDOUR, DIST KHAGARIA |
| 3. | Number and Name of the constituency and state | 150 BELDOUR, BIHAR |
| 4. | Name of the Political party which set up the candidate (otherwise write 'Independent') | JANTA DAL 'U' |
| 5. | (a) Number of cases in which conviction order passed (other than those referred in Form 26) | NIL |

परना जाल सिंह" प्रेल" DEPONENT

VERIFICATION

I the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Khagaria Civil Court this the 14th day of January, 2012.

पन्ना लाल सिंह "पहेल" DEPONENT 16/1/2012,



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